

CURRY POWDER (GRADING AND MARKING) RULES, 1956

CONTENTS

1. Short tide and application
2. Detentions
3. Grade Designations
4. Definition of quality
5. Grade designation marks
6. Method of marking
7. Method of packings
8. Special conditions of Certificate of Authorisation

SCHEDULE 1 :- SCHEDULE 1

SCHEDULE 2 :- SCHEDULE 2

SCHEDULE 3 :- SCHEDULE 3

CURRY POWDER (GRADING AND MARKING) RULES, 1956

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1. Short tide and application :-

- (1) These rules may be called the Curry Powder (Grading and Marking) Rules, 1956.
- (2) They shall apply to Curry Powder prepared in India.

2. Detentions :-

'- In these rules-

- (a) "Schedule" means a Schedule to these rules.

3. Grade Designations :-

Grade designation to indicate the quality of curry powder prepared in India shall be as set out in column I of Schedule III.

4. Definition of quality :-

The quality shall be as set out in Schedule III.

5. Grade designation marks :-

- (i) The grade designation marks in the case of curry powder packed in polythene and paper bags shall consist of a design incorporating the number of Certificate of Authorisation, the word "AGMARK" and the grade approved by the Agricultural Marketing Adviser to the Government of India.
- (ii) The grade designation mark in the case of curry powder packed in tins or glass containers shall consist of paste-on labels, specifying the grade designation and bearing the design of a map of India with the word "AGMARK".
- (iii) The grade designation mark in the case of curry powder packed in containers of Jute or Cloth as well as in containers in which sealed in polythene bags of graded curry powder are packed shall consist of a label, specifying the grade designation and bearing the design (consisting of an outline map of India with the word "AGMARK" and the figure of the rising sun, with the words "Produce of India") and resembling the one as set out in Schedule 1.

6. Method of marking :-

- (i) The grade designation mark shall be securely affixed to or printed on each container in a manner approved by the Agricultural Marketing Adviser.
- (ii) In addition to the above, the following particulars shall also be clearly and indelibly marked on each container :
 - (a) Date of Packing in Code or plain letter,
 - (b) Lot number and,
 - (c) Net weight.
- (iii) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent a quality of grade different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packings :-

- (1) Only new and clean tins, bottles or paper cartons properly lined with some suitable material, shall be used for

packing curry powder and these shall be securely closed and sealed in a manner approved, by the Agricultural Marketing Adviser to the Government of India.

(2) When more than one package is put in a large container, all the packages shall bear Agmark labels and outer container shall also bear Agmark label.

8. Special conditions of Certificate of Authorisation :-

In addition to the conditions specified in Rule 4 of the General (Grading and Marking) Rules, 1937, the conditions set out in Schedule II shall be the conditions of every certificate of authorisation issued for the purpose of these rules.

SCHEDULE 1

SCHEDULE 1

(See rule 5)

SCHEDULE 2

SCHEDULE 2

(See rule 8) (a) An authorised packer shall make such arrangements for testing curry powder as may be prescribed and samples of curry-powder shall be forwarded to such control laboratory as may be notified from time to time by the Agricultural Marketing Adviser to the Government of India. (b) An authorised packer shall provide such facilities to Inspecting Officer duly authorised by the Agricultural Marketing Adviser to the Government of India for sampling, testing and affixation of grade designation marks as may be prescribed from time to time by the Agricultural Marketing Adviser to the Government of India. (c) All instructions regarding the methods of sampling, analysis, packing etc., which may be issued by the Agricultural Marketing Adviser to the Government of India shall be strictly observed.

SCHEDULE 3

SCHEDULE 3

(See rule 3 and rule 4) Grade designation and definition of quality of Curry powder

insoluble Crude Lead designation percent- percent- mum oil tile in Oil fibre Maximum age of age of percen- minimum other HCL maximum dry General characteristics Com- age of mini- per cent on age on basic mon V/W mum dry basis dry Salt on dry per cent basis on dry bas

10.00 5.00 0.25 7.5 1.00 15.00 10 1. Curry Powder shall be prepared by grinding the following clean and wholesome spices, aromatic her Chillies, Garlic Cumin seeds, Fenugreek, ginger Mustard, mace, nutmeg, curryleaves white pepper, saffron and aniseed. If condiments, spi and mixed the nature of such ingredient or ingrediants shall be clearly marked on the containers. General 70.00 10.00 10.00 10 2. The Cl Powder shall be free from dirt, mould growth and insect infestation. It shall be free from added colouring matter and preservatives other t

NOTE : Curry Power shall be packed and graded under the General grade only for export abroad. The labels in respect of this grade shall l